

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/762/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : EASTERN PLASTIX
NAME OF THE RESPONDENT(S) : SOUTHERN POLYPET PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	M ^r . KALYAN JHABAK.	ADVOCATE.	
	DR. DAKSHIN	REPRESENTATION BY WHOM	

1. M^r. KALYAN JHABAK
and
M. JAISHREE KUMARI

Counsel for Applicant.

Lalith Kumar

Ph no. 98840 36000

ORDER PASSED